$\frac{MONTHLY\,STATEMENT\,OF\,CASES\,\,FOR\,THE\,MONTH\,OF\,MARCH,\,2023}{HIGH\,COURT\,OF\,MEGHALAYA}$

		210		
AN	IN	XU	RE	-11

Name of the State/UT	(Opening Balance		Ins	Institution during the month			Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			Hisposal of cases which are			Pendency of cases which are more than five years old at the end of the month		
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	
of Meghalaya	815	94	909	42	41	83	87	27	114	770	108	878	-5.52%	14.89%	-3.41%	3	0	3	87	2	89	

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	